

time to time. However, it is felt that the arrangement is more suitable.

(c) and (d). For new officers a familiarisation training is given at headquarters before they are sent to Information Posts in Missions abroad. This training is arranged in liaison with the media units of the Information and Broadcasting Ministry. It also covers all activities of the External Publicity Division and includes "Bharat Darshan" tours.

Boundary Pillars on Indo-Pak Border

**1215. Shri Shree Narayan Das:
Shri Vishwa Nath Pandey:
Shri Kindar Lal:**

Will the Minister of External Affairs be pleased to state:

(a) whether the decision taken at the two-day meeting of Indo-Pak Survey Officials held in August, 1966 that there should be a permanent set-up in the two countries for the maintenance and replacement of boundary pillars has been implemented;

(b) the latest position with regard to the demarcation of boundary between West Bengal and East Pakistan; and

(c) the number of times Pakistan have intruded into the Indian territory during the last six months?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (c). The Director, Land Records and Surveys, West Bengal, has agreed to the set-up and he will discuss the matter further with regard to the staff etc. at the next joint meeting of the Indo-Pak. D.L.R.S's responsible for demarcating the Bengal boundary.

On the West Bengal-East Pakistan border joint survey and demarcation in the Char area bordering Mauza Manik Chak between Murshidabad (West Bengal) and Rajshahi (East Pakistan) was taken up and completed on 20th June, 1966.

Thus, out of the total length of approximately 1349.00 miles West

Bengal-East Pakistan boundary, 1079.00 miles have already been demarcated by construction of pillars; 97.07 miles represent the length of fluid boundary which requires no physical demarcation; and 78.37 miles are covered by the Bagge Lines I & II where annual demarcation is done. This leaves a length of 94.62 miles which is still undemarcated on the ground. The Directors of Land Records and Surveys, West Bengal and East Pakistan are meeting periodically to discuss demarcation matters.

During the six months ending 31st October, 1966, the number of times personnel of the Pakistan forces and Pakistani policemen trespassed across the border into Indian territory was as follows:

Across Punjab, Rajasthan, Gujrat, West Bengal, Assam and Tripura borders .. 21 times.

Across the Cease Fire Line and the international boundary in Jammu and Kashmir.... 33 times

Compensation to Dependents of those killed by Pak, Infiltrators

**1216. Shri R. Barua:
Shri Liladhar Kotoki:**

Will the Minister of Defence be pleased to state:

(a) whether full compensation has been granted to the dependents of army personnel, police personnel and civilians killed in action with Pakistani infiltrators during the Indo-Pak conflict; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas): (a) and (b). In so far as army personnel and Defence civilians are concerned, no separate statistics are kept to show how many personnel were killed in action with Pakistani infiltrators during the Indo-Pak conflict. However, no distinction is made in the matter of grant of special family pensionary awards in respect of such personnel and those

killed in action on the front in the operations against Pakistan on or after 5th August, 1965. In so far as civilians in Border Roads Organisation are concerned, one officer and 9 subordinates were killed. Pension papers in respect of the civilian officer have been completed and sanction for pension is being issued. Pension papers in respect of 3 subordinates have also been completed and sanction for pension in their cases also will be issued shortly. In regard to remaining 6 cases, verification by civil authority is in progress.

Information in respect of Police personnel and civilians is being collected and will be laid on the table of the House.

Loans to News Agencies

- 1217. Shri P. C. Borooah:**
Shri J. B. S. Bist:
Shri Utiya:
Shri Kishen Pattinayak:
Shri Madhu Limaye:

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether Government have advanced interest free loans to the *Samachar Bharati* and also to any other news agency;

(b) if so, to what extent to each agency;

(c) the considerations on the basis of which interest free loans were granted; and

(d) whether it will not involve any Government control on the agencies concerned in violation of the policy to promote free Press in India?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) and (b). A proposal to advance an interest free loan of Rs. 5 lakhs to *Samachar Bharati* is at present under consideration of the Government. There is no proposal to grant any similar loans for floating any other News Agency;

(c) Having regard to the need for setting up a News Agency in Indian

languages to cater to the requirements of small, medium and language newspapers and the non-availability of the required private capital in view of the uneconomic aspect of business, the proposal to grant interest-free loan, would be justifiable.

(d) No, Sir. Since Government do not propose to subscribe to equity capital of the company, the question of any control does not arise.

Research Cell to improve Border Publicity

- 1218. Shri P. C. Borooah:**
Shri Bhagwat Jha Azad:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri M. L. Dwivedi:

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether it is a fact that a research cell is being set up in the Directorate of Field Publicity to improve border publicity;

(b) if so, its precise constitution and functions; and

(c) where the cell will have its headquarters?

The Minister of Information and Broadcasting (Shri Raj Bahadur) (a) to (c). It is proposed to set up a Research Cell but a final decision in the matter is yet to be taken.

Anti-Indian Speeches by Indian Writers in Afro-Asian Writers Conference

1219. Shri P. C. Borooah: Will the Minister of **External Affairs** be pleased to state:

(a) whether it is a fact that two Indian writers made anti-Indian statements at the Afro-Asian Writers' conference held recently in Peking;

(b) if so, the names and addresses of those writers; and

(c) the precise details of the anti-Indian statements made by them?